

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: OCTOBER 17, 2016

No. 1533 / Admin. (Services)/2016

Sri **Ramesh Kumar Yadav**, Additional District & Sessions Judge, Lucknow to be Special Judge, Anti-Corruption (UPSEB), Lucknow vice Sri Vatsal Srivastava.

No. 1534 / Admin. (Services)/2016

Sri **Vatsal Srivastava**, Special Judge, Anti-Corruption (UPSEB), Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 1535 / Admin. (Services)/2016

Sri **Babu Prasad**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Ramabai Nagar (Kanpur Dehat).

BY ORDER OF THE COURT,

sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 551 / Admin. (Services)/2016, Dated: Allahabad: October 17, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings w.e.f. 01.10.2016.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
13. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad

17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

(ATUL SRIVASTAVA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)